

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|--------------------|---------------|-----------------------|--------------------------------------------------------------------------|
| CP/97/241/AMR/2020 | Main Case | 241 | Rajani Jagarlamudi Vs Sharadakrupa Cold Storage Pvt Ltd & 8 others |
| | IA No.03/2021 | Rule 11 of NCLT Rules | Rajani Jagarlamudi Vs Sharadakrupa Cold Storage Pvt Ltd & 8 others |

ORDER

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, list the matter along with IA on 11.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**